

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1412
ANSWERED ON 12/12/2023**

PAYMENT OF MGNREGS TO WEST BENGAL

1412. SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total dues on account of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) as on 31 October, 2023, State-wise;**
- (b) the details and the total funds of MGNREGS paid to the State of West Bengal during the last six months; and**
- (c) whether the Government has not made any payment to State of West Bengal under MGNREGS and if so, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Fund release to the States/UTs is a continuous process and Central Government is committed to making funds available to States/UTs for the implementation of the Scheme as per the demand for work on the ground.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 31.10.2023 are given at Annexure-I.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 31.10.2023) are given at Annexure-II.

(b)&(c): Funds under Mahatma Gandhi NREGS to the State of West Bengal have been stopped since 09th March, 2022 as per provisions under section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.

Annexure-I referred in reply to part (a) of Lok Sabha Unstarred Question No. 1412 dated 12.12.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 31.10.2023		
Sl. No.	States/UTs	Wages liabilities (Rs.in crore)
1	Andhra Pradesh	133
2	Arunachal Pradesh	38
3	Assam	328
4	Bihar	50
5	Chhattisgarh	59
6	Goa	0.5
7	Gujarat	41
8	Haryana	88
9	Himachal Pradesh	46
10	Jammu & Kashmir	147
11	Jharkhand	309
12	Karnataka	647
13	Kerala	597
14	Ladakh	2
15	Madhya Pradesh	441
16	Maharashtra	253
17	Manipur	0
18	Meghalaya	244
19	Mizoram	46
20	Nagaland	16
21	Odisha	813
22	Punjab	178
23	Rajasthan	577
24	Sikkim	18
25	Tamil Nadu	3014
26	Telangana	184
27	Tripura	79
28	Uttar Pradesh	1168
29	Uttarakhand	27
30	Andaman & Nicobar	0
31	Dadra & Nagar Haveli & Daman & Diu	0
32	Lakshadweep	0
33	Puducherry	5.90
Total		9,547

Annexure-II referred in reply to part (a) of Lok Sabha Unstarred Question No. 1412 dated 12.12.2023.

State/UT-wise details of pending liabilities for material components under Mahatma Gandhi NREGS in the financial year 2023-24 (as on 31.10.2023)

Sl. No.	States/UTs	Material liabilities (Rs.in crore)
1	Andhra Pradesh	119
2	Arunachal Pradesh	17
3	Assam	88
4	Bihar	238
5	Chhattisgarh	151
6	Goa	0.0
7	Gujarat	224
8	Haryana	22
9	Himachal Pradesh	74
10	Jammu & Kashmir	38
11	Jharkhand	117
12	Karnataka	313
13	Kerala	123
14	Ladakh	1.72
15	Madhya Pradesh	273
16	Maharashtra	295
17	Manipur	15
18	Meghalaya	58
19	Mizoram	1
20	Nagaland	88
21	Odisha	418
22	Punjab	68
23	Rajasthan	326
24	Sikkim	13
25	Tamil Nadu	69
26	Telangana	304
27	Tripura	17
28	Uttar Pradesh	748
29	Uttarakhand	34
30	Andaman & Nicobar	0.53
31	Dadra & Nagar Haveli & Daman & Diu	0
32	Lakshadweep	0.015
33	Puducherry	0.13
Total		4,256
